



**TAMIL NADU LEGISLATIVE  
ASSEMBLY**

Salary, Allowances and  
Other Facilities available to the  
Members of Tamil Nadu Legislative  
Assembly

Tamil Nadu Legislative Assembly  
Secretariat  
2018

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**PREFACE**

This brochure contains particulars about Salary, Allowances and Other Facilities available to the Members of the Tamil Nadu Legislative Assembly, financial assistance rendered to the family of deceased Members and Payment of Pension, Family Pension and other facilities available to former Members of Tamil Nadu Legislature, as on 24-01-2018.

Chennai-600 009,  
Dated: 13-03-2018.

**K. SRINIVASAN,**  
*Secretary.*

## I. MEMBERS

**SALARY :** Rs.30,000/- p.m.

### Other Allowances

- (i) Compensatory Allowance Rs.10,000/- p.m
- (ii) Telephone Allowance Rs.7,500/- p.m
- (iii) Constituency Allowance Rs.25,000/- p.m
- (iv) Postal Allowance Rs.2,500/- p.m
- (v) Consolidated Allowance Rs.5,000/- p.m
- (vi) Vehicle Allowance Rs.25,000/- p.m

**TOTAL**

Rs.1,05,000/- p.m

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### Daily Allowance :

Rs.500/- per day for attendance at the meetings of the Assembly and the Committees thereof, two days before and a day after a continuous meeting of the Assembly, and one day before and one day after the meeting of any Legislative Assembly Committee.

### Travelling Allowance :

- (i) By Rail – To and fro, one A/C 2 Tier Railway fare plus a fractional fare at the rate of 10 paise per kilometer.
- (ii) By Road – Mileage at 25 paise per Kilometer for bus route and 50 paise per kilometer for non-bus route.

### Travel Facilities :

- (i) Every member is issued an Identity Card by the Legislative Assembly Secretariat. The Identity Card enables the Member to travel either singly or with his or her spouse or with any other companion at any time, in any part, of the State of Tamil Nadu by any bus, run and operated, by any Transport Corporation owned by the State Government.
- (ii) A sum of Rs.20,000/- is paid as Transit by Railway Allowance in two equal instalments for every Financial year payable in the month of April and October for the purpose of travelling either singly or with his or her spouse or any other relative in one or more journeys by any class by any Railway in India.

(iii) Every Member who travels with his/her spouse, shall once during every session of the Assembly be entitled to one A/c 2 Tier Railway fare for his/her spouse from the usual place of residence to the place where the session of the Legislative Assembly is held and for the return journey from such place.

**Accommodation Facilities:**

Every Member, shall be entitled for allotment of an apartment in the MLAs' Residential Quarters on payment of rent of Rs.250 p.m.

**Telephone Facilities:**

**(i) Apartment.**—Direct line Telephone is installed in the apartments of MLAs' Residential Quarters.

Installation charges and monthly rent in respect of the above phone alone are met by the Government. All other charges are to be met by the Member concerned.

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**(ii) Residential Telephone.**—Every Member is entitled to a telephone at his residence, of which the installation expenses is met by this Secretariat. To meet the expenses in connection with the payment towards deposit for installation of a telephone, the Member can obtain interest free recoverable advance from this Secretariat.

**Medical Facilities:**

Every Member and the members of his family are entitled, free of charge, to accommodation in the Hospitals maintained by the State Government and also to medical treatment. Cost of medicines purchased in the open market in regard to their medical treatment is reimbursed.

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**Financial Assistance to Major Surgery:**

Every Member of the Legislative Assembly, who on prior intimation to the State Government undergoes surgery relating to heart, kidney or any other part of the body, which the State Government may consider to be a major surgery in any hospital maintained by the Central Government, State Government, State Government Administration, Union territory in any private hospital situated in the Territory of India, shall be entitled to Financial assistance subject to such conditions as may be prescribed.

**Other Facilities:**

- (i) **Library.**—Legislature Library is well equipped and its services are available to all Members.
- (ii) **Stationery Supply.**—Every year, the following articles of Stationery are supplied to each member:-

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- (a) 37 Letter pads containing 100 sheets each;
- (b) 1,500 big size (1/4 size) sheets with Legislators' Emblem;
- (c) 750 Envelope (oblong size);
- (d) 1,500 Envelope (small size);
- (e) One hero pen and
- (f) One Legislators' Diary and two Government Wall Calendars.

A block containing Legislators' Emblem is given to Members on loan basis for printing letter pads by themselves, as and when required and the same should be returned within 15 days.

- (iii) **Secretarial Assistance.**—Additional English and Tamil Typists are appointed on temporary basis, for the duration of the Assembly meetings, to meet the typing assistance required by Members.

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- (iv) **Railway Reservation Counter.**—Under arrangements made with the Southern Railway, a Railway booking and Reservation counter is functioning at MLAs' Residential Quarters for the convenience of the Members.
- (v) **Bus Transport Facilities.**—During session period, arrangement are made with the Chennai Metropolitan Transport Corporation to run special buses between Chennai Central/Egmore and M.L.As' Residential Quarters at Government Estate and between M.L.As' Residential Quarters and Secretariat, Chennai-9 for the benefit of Members.
- (vi) **Canteen Facilities.**—For the benefit of Members at the MLAs' Residential Quarters Campus petty shops like Newspaper shop, Tea shop, Cool drinks shop etc. are functioning.

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**Yoga Class.**—During session period, arrangements are made with the Sports Development Authority of Tamil Nadu for Conducting Yoga Classes early in the morning at MLAs' Residential Quarters for the benefit of Members.

**Children's Park.**— A Children's Park is being maintained at MLAs' Residential Quarters.

**Badminton Court.**—A Badminton Court has been layed at MLAs' Residential Quarters for the benefit of Members.

- (x) **Car Passes.**—Two Car Passes with Hologram affixed on them are issued to the Members of Legislative Assembly.
- (xi) **Free Newspapers.**—During Assembly meeting days two newspapers of the Member's choice are supplied at MLAs' residential quarters in Chennai.

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- (vii) **Banking Facilities.**—A Branch of Indian Bank with ATM facility is functioning at MLAs' Residential Quarters for the convenience of the Members.
- (viii) **Hospital Facilities.**—A Government Dispensary (24 Hours Dispensary) attached to the Government General Hospital, Chennai-600 003 is functioning throughout the year at MLAs' Residential Quarters for the benefit of Members.
- (ix) **Gym Facilities.**—Two separate well equipped, Air-conditioned Gyms for the benefit of Male/Female Members are functioning at MLAs' Residential Quarters.

Apart from these, following facilities are also being provided for the benefit of Members.

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## II. ASSISTANCE TO DECEASED MEMBER'S FAMILY

(i) **Ambulance Facility.**—In case of unfortunate demise of a Member at any place outside his/her constituency, arrangement will be made by the Legislative Assembly Secretariat to provide a car on rental basis to take the body of the deceased Member to his/her native place or to reimburse the cost of the expenditure incurred by their family in this regard.

(Vide S.O.Ms. No.14, Legislative Assembly Secretariat, Dated: 05-02-1998.)

(ii) **Family Allowance.**— An allowance of Rs.1,000 per mensem is paid to the family of a Member, who dies before the expiry of his/her term of office for the unexpired portion of his/her term of office.

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**(iii) Lumpsum Allowance.**—A Lumpsum Allowance of Rs. 2,00,000/- (with effect from 29th November 2010) is paid to the family of the Member, who dies before the expiry of the term of his/her office.

**(iv) Family Pension to the deceased Members.**—Any Member of the Legislative Assembly dies the family of such Member shall be entitled to receive a family pension of Rs.10,000/- per month.

### III. FACILITIES TO FORMER MEMBERS

**(i) Pension.**—A pension of Rs.20,000/- p.m is sanctioned for those who have served as a Member of the Legislative Assembly/ Council or both.

**(ii) Family Pension.**— Where any person entitled to pension dies, the family of such person shall be entitled to receive

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50% of such pension, subject to such conditions as may be prescribed.

**(iii) Medical Treatment.**—Former Members along with the family members are entitled to free treatment in Government Hospitals as in the case of Members of the Legislature. The former Members are also entitled for a medical allowance of Rs.25,000/- for every financial year.

**(iv) Free Bus Pass.**—Every person who had been a Member of the Legislative Assembly or the Legislative Council or both, but had ceased to be such Member shall be provided with one free non-transferable bus pass which shall entitle him/her to travel either singly or with his or her spouse or with any other companion at any time within any part of the State of Tamil Nadu by any bus run and operated by any Transport Corporation owned by the State Government.

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